

आयकर अपीलीय अधिकरण न्यायपीठ रायपुर में।
IN THE INCOME TAX APPELLATE TRIBUNAL,
RAIPUR BENCH, RAIPUR

BEFORE SHRI RAVISH SOOD, JUDICIAL MEMBER
AND
SHRI ARUN KHODPIA, ACCOUNTANT MEMBER

आयकर अपील सं. / ITA Nos.141 & 142/RPR/2022
निर्धारण वर्ष / Assessment Years : 2013-14 & 2014-15

M.R Construction
Main Road, Near Masjid,
Kanker (C.G.)-494 334
PAN : AAJFM8651Q

.....अपीलार्थी / Appellant

बनाम / V/s.

The Assistant Commissioner of Income Tax,
Circle-2(1), Raipur.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Amit M Jain, Advocate
Revenue by : Shri Choudhary N.C Roy, Sr. DR

सुनवाई की तारीख / Date of Hearing : 14.07.2023

घोषणा की तारीख / Date of Pronouncement : 17.07.2023

आदेश / ORDER**PER BENCH:**

The captioned appeals filed by the assessee are directed against the orders passed by the Commissioner of Income-Tax (Appeals), National Faceless Appeal Center (NFAC), Delhi, dated 02.06.2022 & 06.06.2022, which in turn arises from the respective orders passed by the A.O. under Sec. 147 r.w.s. 143(3) of the Income-tax Act, 1961 (in short 'the Act') dated 17.12.2018 for the assessment years 2013-14 & 2014-15.

2. At the very outset, Shri Amit M. Jain, the Ld. Authorized Representative (for short 'AR') for the assessee submitted that as per instruction, the assessee wants to withdraw the captioned appeals. Our attention was drawn by the Ld. AR to a letter dated 14.07.2023, wherein it was requested that permission be granted to withdraw the aforesaid appeals.

3. Per contra, the Ld. Departmental Representative (for short 'DR') did not raise any objection to the seeking of withdrawal of the appeals by the assessee.

4. Considering the aforesaid concession of the Ld. AR who as per the instruction of the assessee has sought to withdraw the captioned appeals,

which had not been objected by the department, we herein permit the same.

5. Resultantly, the appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in open court on 17th day of July, 2023.

Sd/-
ARUN KHODPIA
(ACCOUNTANT MEMBER)

Sd/-
RAVISH SOOD
(JUDICIAL MEMBER)

रायपुर/ RAIPUR ; दिनांक / Dated : 17th July, 2023
SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals)-1, Raipur (C.G.)
4. The Pr. CIT, Raipur-1 (C.G)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, रायपुर बेंच,
रायपुर / DR, ITAT, Raipur Bench, Raipur.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, रायपुर / ITAT, Raipur.